

SECTION XV

IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

PETITION FOR SPECIAL LEAVE TO APPEAL (CIVIL) NO. 14862/2015
WITH PRAYER FOR INTERIM RELIEF

SURESH JAIN

...PETITIONER

VERSUS

JAHIDA BANO & ORS.

...RESPONDENTS

OFFICE REPORT

The matter above-mentioned was listed before the Hon'ble Court on 01.07.2015, when the Court was pleased to pass the following order:-

**"Issue notice returnable within four weeks.
Till the next date of hearing, status quo shall
be maintained by the parties."**

It is submitted that Show Cause Notice was issued on 11.7.2015 to all the four respondents by registered AD Pot. M/s Amit Pawan and S.K. Bhattacharya, Advocates have entered appearance on behalf of respondent Nos. 1-2 and 3-4 respectively. They have also filed counter affidavit. Copy of the same have been included in the paper books.

Service is complete.

The matter above-mentioned is listed before the Hon'ble Court with this office report.

Dated this the 29th day of July, 2016.

ASSISTANT REGISTRAR

Copy to: 1. Mr. Kush Chaturvedi, Adv.
2. Mr. Amit Pawan, Adv.
3. Mr. S.K. Bhattacharya, Adv.

ASSISTANT REGISTRAR

3/KS/OR